

(a) whether organic manure improve the soils' water holding and nutrient absorbing capacity;

(b) if so, the estimated amount of rural and urban compost available in our country and its equivalents plant nutrients;

(c) the quantity of this rural and urban compost being utilised at present; and

(d) the steps taken to encourage the use of organic manure?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes Sir.

(b) to (d). The estimated availability and use of rural and urban compost in the country is of the order of approximately 270 million tonnes and 6.5 million tonne srespectively. About 4.2 million tonnes of plat nutrients are available through rural and urban compost being used in agriculture. the farmers are conscious of the benefits of compost organic maners. States are periodically advised to encourage the use of use of waste as manure.

[*Translation*]

#### **Diesel Quota of Madhya Pradesh**

5734. SHRI RAMESHWAR PATIDAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the diesel quota of Madhya Pradesh has been curtailed since October, 1990; and

(b) if so, the extent thereof and the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). There is no statewide quota of supply of diesel and therefore the question of curtailment on any state quota does not arise.

[*English*]

#### **Schemes for upliftment of SCs/STs.**

5735.. SHRI ARJUN CHARAN SETHI: Will the Minister of WELFARE be pleased to state:

(a) the number of Scheduled Caste and Scheduled Tribe families which have crossed the poverty line during Seventh Five Year Plan; and

(b) the number of households of Scheduled Castes and Scheduled Tribes likely to be covered through the Centrally Sponsored Schemes during 1992-93, if any social programme has been launched by Government?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). The information is being collected.

[*Translation*]

#### **SCs/STs in TRIFED**

5736. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of WELFARE be pleased to state:

(a) the total number of appointments and promotions made in the Tribal Co-operative marketing Federation Ltd. (TRIFED) during 1989-90 and 1990-91;

(b) the number of Scheduled Castes and Scheduled Tribes among them;

(c) whether the Federation has the requisite percentage of employees belonging to SCs/STs;

(d) if not, the reasons therefor; and

(e) the steps taken to make up the requisite percentage in appointments and promotions therein?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The total number of appointments and promotions in the TRIFED are as under:

Year	Appointments	Promotions
1989-90	105	7
1990-91	78	41

(b) *The number of Scheduled Castos and Scheduled Tribes amongst the above are as under:*

Year	Appointments		Promotions	
	SC	ST	SC	ST
1989-90	19	15	2	Nil
1990-19	17	14	2	7

(c) yes Sir.

(d) and (e). does not arise.

[English]

#### **Alleged Irregularities in +**

5737. SHRI N.K. BALIYAN:  
SHRI CHETAN P.S.  
CHAUHAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of officers of the Indian Veterinary Research Institute, Izzat Nagar against whom the Central Bureau of Investigation had registered cases during 1991;

(b) whether some of these officers were transferred/suspended pending investigation;

(c) whether CBI has completed the investigation into these cases;

(d) if so, the details thereof; and

(e) if not, when the investigations are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) One, Sir.

(b) The officer was initially suspended but was subsequently re-instated in compliance with the orders of the Central Administrative Tribunal.

(c) No.

(d) Does not arise.

(e) C.B.I. has not indicated any firm date.

#### **SCs/STs In Engineers India Limited**

5738. DR. LALBAHADUR RAWAL: Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) Whether reservation policy of the Government for SCs and STs is applicable to the Engineers India Limited;

(b) if so, the number of promotions made during each of the last three years and the number of SCs and STs promoted amongst them in each group; and

(c) the number of SC/ST officers superseded in Groups A, B, C, and D during each of the last three years and the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c). A statement is attached.